

**IN THE INCOME TAX APPELLATE TRIBUNAL "I", BENCH
MUMBAI**

**BEFORE SHRI AMARJIT SINGH, JM &
SHRI RAJ KUMAR CHAUHAN, AM**

**ITA No.4023/Mum/2023
(Assessment Year : 2019-20)**

Shri. Vashu Bhagnani CTS 892-893, Pooja House, Juhu Tara Road, Mumbai – 400 049	Vs.	Income Tax Officer (Int Tax) Ward 1(2)(1) Mittal Court, Nariman Point, Mumbai – 400021.
PAN/GIR No.AHUPB2450L		
(Appellant)	..	(Respondent)

CORRIGENDUM / ORDER

An application has been moved in the form of corrigendum for rectifying the correction in the order dated 24.04.2024 stating that there is mismatch of ITA No. in impugned order wherein ITA No. 4032/Mum/2023 A.Y. '2019-20' is mentioned and the correct ITA No. is 4023/Mum/2023 and A.Y. 2019-20.

We have perused the impugned order and noticed that there seems to be an inadvertent mistake in ITA No. i.e. ITA No. 4032/Mum/2023 A.Y. '2019-20' is mentioned whereas the correct ITA No. is 4023/Mum/2023 A.Y. 2019-20. It appears to be an inadvertent typographical mistake which is hereby rectified and corrected and the ITA No. 4032/Mum/23 be read as **ITA No.**

4023/Mum/2023. It is ordered accordingly and the corrigendum application is disposed of in above terms.

Sd/-

**AMARJIT SINGH
ACCOUNTANT MEMBER**

Mumbai; Dated 06/01/2025
Sr.PS, Dhananjay

Sd/-

**RAJ KUMAR CHAUHAN
JUDICIAL MEMBER**

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

सत्यापित प्रति //True Copy//

BY ORDER,

(Asstt. Registrar)
ITAT, Mumbai